

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

CC Applications Notified for compliance of  
court fees/removal of defects.

**Date : 09.07.2024**

SL No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	81758/2016	17.11.2016	CRA/302/1992	P.NAYAK	12.00,3*12	2024-07-09
2	82547/2016	21.11.2016	CRA/162/1992	P.NAYAK	8.00,3*8	2024-07-09
3	82550/2016	21.11.2016	CRA/373/1992	P.NAYAK	10.00,10*3	2024-07-09
4	82554/2016	21.11.2016	CRA/93/1992	P.NAYAK	9.00,9*3	2024-07-09
5	8764/2018	09.02.2018	JCRLA/52/2013	M.K.RANA	10.00,10*3	2024-07-09
6	7781/2021	17.03.2021	JCRLA/75/2006	S. K. BEHERA	7.00,7*3	2024-07-09
7	31681/2021	25.09.2021	JCRLA/14/2016	SANJAY KUMAR BEHERA	9.00,9*3	2024-07-09
8	36344/2021	07.10.2021	CRA/237/1998	S K BEHERA	20.00,20*3	2024-07-09
9	43834/2021	06.11.2021	JCRLA/25/2007	S. K. BEHERA	16.00,16*3	2024-07-09
10	3010/2022	08.02.2022	CRLMC/262/2022	SURESH CH. SUNDARA	59.00,59*3	2024-07-09
11	22700/2022	11.04.2022	JCRLA/74/2011	S.K.BEHERA	11.00,11*3	2024-07-09
12	33776/2022	13.05.2022	CRLMC/3184/2019	M BEHERA	3.00,3*3	2024-07-09

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13	49267/2022	13.07.2022	CRLMC/462/2018	S K NANDA	45.00,45*3	2024-07-09
14	59614/2022	03.08.2022	CRLMC/378/2012	S K NAYAK	4.00,3*4	2024-07-09
15	67418/2022	25.08.2022	CONTC (CP) /171/2019	M C JENA	8.00,3*8	2024-07-09
16	73263/2022	08.09.2022	CRLMC/1298/2019	G K PARIDA	7.00,7*3	2024-07-09
17	91616/2022	19.10.2022	MACA/957/2012	S.C. SUNADARA	4.00,3*4	2024-07-09
18	97044/2022	02.11.2022	CRLMC/169/2016	S K BEHERA	4.00,3*4	2024-07-09
19	76871/2023	31.07.2023	CRLMC/334/2018	J R NAYAK	3.00,3*3	2024-07-09
20	43836/2024	09.05.2024	MSA/3/2005	S PATTANAİK	4.00,3*4	2024-07-09
21	47883/2024	20.05.2024	WP (C) /13648/2022	J SAHOO	101.00,101*3	2024-07-09
22	54222/2024	27.06.2024	ARBA/8/2011	S.K SAHOO	74.00,74*3	2024-07-09
23	54497/2024	27.06.2024	ABLAPL/12713/2022	B K PANDA	16.00,3*16 SENT TO XEROX	2024-07-09
24	54511/2024	27.06.2024	FA/331/1977	G B PARIDA	10.00,10*3	2024-07-09
25	55672/2024	02.07.2024	WP (C) /16234/2013	S K BEHERA	7.00,7*3	2024-07-09
26	55694/2024	02.07.2024	WP (C) /29923/2023	N K SATAPATHY	27.00,27*3	2024-07-09
27	55709/2024	02.07.2024	MACA/490/2013	S.R OJHA	2.00,2*3	2024-07-09
28	56005/2024	03.07.2024	CRLREV/349/2022	P K JENA	4.00,3*4	2024-07-09

29	56407/2024	03.07.2024	CRLMC/1414/2017	M R BARIK	2.00, 2*3	2024-07-09
30	56471/2024	04.07.2024	WP (C) /13648/2022	J SAHOO	103.00, 3*103	2024-07-09
31	56480/2024	04.07.2024	WP (C) /2406/2022	B SAMAL	5.00, 5*3	2024-07-09
32	56690/2024	04.07.2024	WP (C) /14272/2024	H PAIKARAY	4.00, 3*4	2024-07-09
33	56698/2024	04.07.2024	WP (C) /11454/2024	P K MOHANTY	4.00, 3*4	2024-07-09
34	56718/2024	04.07.2024	CRLMC/1520/2024	H SUNDARA	3.00, 3*3	2024-07-09
35	56720/2024	04.07.2024	ABLAPL/5123/2024	A SAHOO	4.00, 3*4 download copy	2024-07-09
36	56957/2024	05.07.2024	OJC/4934/2002	GOPAL PANDA	DOCUMENT AVAILABLE IN DMS	2024-07-09
37	57084/2024	05.07.2024	WP (C) /7468/2017	GOPAL	DOCUMENT AVAILABLE IN DMS	2024-07-09
38	57094/2024	05.07.2024	WP (C) /23769/2015	A K DAS	DOCUMENT AVAILABLE IN DMS	2024-07-09
39	57108/2024	05.07.2024	WP (C) /9747/2014	P K MALLICK	DOCUMENT AVAILABLE IN DMS	2024-07-09
40	57114/2024	05.07.2024	MACA/427/2015	P K BARIK	3dfa	2024-07-09
41	57115/2024	05.07.2024	OJC/14057/1997	S K BISWAL	DOCUMENT AVAILABLE IN DMS	2024-07-09
42	57127/2024	05.07.2024	ABLAPL/6393/2024	A B MALLA	3.00, 3*3 download copy	2024-07-09
43	57171/2024	05.07.2024	WA/687/2022	R. K. DEHURY	43.00, 43*3	2024-07-09
44	57203/2024	06.07.2024	WP (C) /25999/2013	K.K. PRADHAN	3.00, 3*3	2024-07-09
45	57207/2024	06.07.2024	WP (C) /3841/2003	R M NAYAK	DOCUMENT AVAILABLE IN	2024-07-

					DMS	09
<u>READY CASES</u>						
46	56954/2024	05.07.2024	ABLAPL/3480/2024	K.C SWAIN	2.00,3*2 download copy	2024 -07- 09
47	57096/2024	05.07.2024	ABLAPL/5631/2024	J P KAR	3.00,3*3 download copy	2024 -07- 09
48	57332/2024	09.07.2024	ABLAPL/4796/2024	ANUPAM DASH	4*1,2*4	2024 -07- 09
49	57418/2024	09.07.2024	CRLA/633/2021	A K MOHANTY	3.00,3*3 SENT TO XEROX	2024 -07- 09

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